GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1117 ANSWERED ON:28.11.2011 **EXPRESSWAY PROJECTS** Mahtab Shri Bhartruhari; Muttemwar Shri Vilas Baburao

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether certain under construction expressways have undergone time and cost overruns in the country;

(b) if so, the details thereof along with length and mode of construction and the time schedule fixed for completion of these projects;

(c) the reasons for time and cost overruns;

(d) whether the Government proposes to bring a separate legislation for development of expressways in the country or amend the NHAI Act for the purpose; and

(e) if so, the details thereof alongwith the time by which such a legislation is likely to be brought before Parliament?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (c) No, Madam. There is no Expressway which is under the stage of construction at present. However, the details of completed and planned Expressways are as under:-

At present an expressway between Ahmedabad and Vadodara, having a total length of 93.40 km, is under operation. Eastern Peripheral Expressway around Delhi, in Uttar Pradesh and Haryana, with a length of about 134 km is at the stage of bidding. Besides, the Government has approved construction of 1,000 km of Expressways under the National Highways Development Project (NHDP) Phase-VI. The identified sections of expressways under NHDP Phase-VI are as follows:-

Sl. No. Section Length (km) States

- 1 Vadodara-Mumbai 400 Gujarat/Maharashtra
- 2 Bangalore-Chennai 334 Karnataka/Tamil Nadu
- 3 Delhi-Meerut 66 Delhi/Uttar Pradesh 4 Kolkata-Dhanbad 277 West Bengal/Jharkhand

5 Delhi-Jaipur Delhi/Rajasthan

These are at Alignment study/Feasibility Study/Detailed Project Report (DPR) preparation stage.

(d) & (e) No decision has been taken so far for bringing a separate legislation for development of Expressways in the Country or amend the National Highways Authority of India (NHAI) Act for the purpose.